#### 79

#### EXPANSION OF REFINERIES BY FOREIGN OIL COMPANIES

- 30. SHRI K. P. SUBRAMANIA MENON: Will Uic Minister of PETROLEUM AND CHEMICALS be plensed to state:
- (a) whether Government have received any proposal from foreign oil companies foi the expansion of their refineries;
  - (b) if so, the details thereof; and
  - (c) the reaction of Government thereto?

IHE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE): (a) to (c) Only Burmah-Shell have proposed to discuss the question of substantial equity participation by Government or public in their refinery and marketing companies. Their offer is, inter alia, dependent upon expansion of their refinery capacity and their marketing operations. No final view lias yel been taken in the matter and Hurmali-Slicll's proposal as also another proposal received from ESSO on 5th October, 1072 are under detailed scrutiny and consideration. A final view will be taken in the matter after this examination has been completed.

#### RETRENCHMENT OF EMPLOYEES BY FOREIGN OU. COMPANIES IN INDIA

.11. SHRI NIREN GHOSH:

SHRI MONORANJAN ROY:

SHRI SASANKASEKHAR SANYAL:

SHRI K. P. SUBRAMANIA MENON:

Will the Minister of PETROLEUM AND CHEM1CAIS be pleased Io state:

- (a) whether it is a fact that the three foreign oil companies in India i.e., Burmah-Shell, Caltex and ESSO have informed Government about the proposed retrenchment of over 1,000 employees employed in their installations in Eastern region alone on the plea of commissioning of Haldia Refinery; and
- (b) if so, what steps Government have taken to guarantee the security to such retrenched staff?

THE MINISTER OF LAW AND JUS TICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE): (a) and (b) The foreign oil companies have represented that they would have a problem of staff redundancy at their Calcutta installations after the Haldia Refinery is commissioned. The problem is being studied and whatever action is feasible will be taken to mitigate hardship to such staff,

### DAILY WAGE RATE OF CASUAL LABOUR IN BOMBAY

32. SHRI BA1.ACHANDRA MENON:

Will the Minister of RAILWAYS be pleased to slate:

- (a) the daily wage rate paid to the unskilled casual labour by the Central and Western Railways in Bombay area;
- (b) tlie comparative wage rate paid to such category of labour in other industries in Bombav; and
- (c) whether there is any proposal to revise the rate in view of the present high cost of living?

EHE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. S 1 I A I I OLRKSIII): (a) Central Railway—Rs. 3.50 Western Railway—Rs. 3.00.

- (b) Tlie rates fixed by the State Government in Bombay area vary from place to place and arc nol comparable to the rates fixed by tlie Railways which are of a uniform character,
- (c) The rales are reviewed from time to t iine and the next review in the above area is due to be undertaken by the Railway Administrations concerned shortly.

# REORGANISATION OF ADMINISTRATIVE ZONFS OF RAILWAYS

83. SHRI RALACIIANDRA MENON:

WUI the Minisiei ni RAILWAYS be pleased to state:

- (a) whether there is any proposal under Government's consideration to reorganise the administrative Zones of Ihe Indian Railways; and
  - (b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAM QURESHI): (a) No.

(b) Does not arise.

## SI I UNO HP OF FFRTII.17FR FACTORY AT MATHURA

il. SHRI GANESH LAL MALI:

SHRI SITARAM JAIPURIA:

Will ihe Minister of PETROLEUM AND CHEMICALS be pleased to stale:

(a) whether it is a fact that a fertiliser factory is also proposed to be set up by the